

**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S TELE DNA COMMUNICATIONS PRIVATE LIMITED**

| Sl. No. | Particulars                                                                        | Details                                                                                                                                                                                                              |
|---------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | <b>M/S Tele DNA Communications Private Limited</b>                                                                                                                                                                   |
| 2.      | Date of incorporation of corporate debtor                                          | 23/08/2002                                                                                                                                                                                                           |
| 3.      | Authority under which corporate debtor is incorporated / registered                | Roc- Bangalore                                                                                                                                                                                                       |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U72200KA2002PTC030917                                                                                                                                                                                                |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | 2 <sup>nd</sup> Floor, No 66. Ishwari Ramachandra Nilaya, 2 <sup>nd</sup> Cross, 29 <sup>th</sup> Main Road, BTM Layout 1 <sup>st</sup> Stage, Bangalore, Karnataka 560068, India.                                   |
| 6.      | Liquidation Commencement Date of Corporate person                                  | 13/10/2022                                                                                                                                                                                                           |
| 7.      | Name, Address and e-mail id and registration number of the Liquidator              | Ms. Ramanathan Bhuvaneshwari,<br>Address: C-006, Pioneer Paradise, 24th Main Road, 7th Phase, JP Nagar, Bangalore-560078.Email: bhoona.bhuvan@gmail.com; IBBI Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864; |
| 11.     | Last date for submission of claims                                                 | <b>12<sup>th</sup> November 2022</b>                                                                                                                                                                                 |

Notice is hereby given that the *M/s Tele DNA Communications Private Limited* has commenced Voluntary Liquidation on 13<sup>th</sup> October 2022.

The Stakeholders of *M/s Tele DNA Communications Private Limited* are hereby called upon to submit their claims as on the date of commencement of Liquidation, with proof on or before **12<sup>th</sup> November 2022** to the Liquidator at the address mentioned against entry No.7.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator:

s/d

Ms.Ramanathan Bhuvaneshwari, Liquidator

Date and Place: 15th October 2022, Bengaluru.

**Ms. RAMANATHAN BHUVANESHWARI**  
**INSOLVENCY PROFESSIONAL (IP)**  
IP Regn. No. IBBI/IPA-002/IP-N00306/2017-18/10864